The Uttar Pradesh Electricity (Temporary Powers of Control) (Amendment) Act, 1963
Act 26 of 1963

Keyword(s):
The Uttar Pradesh Electricity (Temporary Powers of Control) Act, 1947, Extension Act

Amendment appended: 12 of 1970
THE UTTAR PRADESH ELECTRICITY (TEMPORARY POWERS OF CONTROL) (AMENDMENT) ACT, 1963*  

(U. P. Act No. XXVI of 1963)  

[Authoritative English text of the Uttar Pradesh Electricity (Temporary Powers of Control) (Sanskodhan) Adhiniyam, 1963.]  

AN ACT  

to amend the U. P. Electricity (Temporary Powers of Control) Act, 1947, for certain purposes  

WHEREAS it is expedient to amend the U. P. Electricity (Temporary Powers of Control) Act, 1947, for certain purposes;  

IT IS HEREBY enacted in the Fourteenth Year of the Republic of India as follows:  

1. (1) This Act may be called the Uttar Pradesh Electricity (Temporary Powers of Control) (Amendment) Act, 1963.  

2. In sub-section (4) of section 1 of the U. P. Electricity (Temporary Powers of Control) Act, 1947, for the figure "1963", the figure "1968" shall be substituted.  


Passed in Hindi by the Uttar Pradesh Legislative Council on September 27, 1963 and by the Uttar Pradesh Legislative Assembly on October 29, 1963.  

Received the Assent of the President on November 13, 1963 under Article 201 of the Constitution of India and was published in the Uttar Pradesh Gazette Extraordinary, dated November 19, 1963.  

†Published in the Uttar Pradesh Gazette Extraordinary, dated November 19, 1963.
THE UTTAR PRADESH ELECTRICITY (TEMPORARY POWERS OF CONTROL) (CONTINUANCE) ACT, 1970.

(U. P. Act No. 12 of 1970)

[*Authoritative English Text of the Uttar Pradesh Electricity (Temporary Powers of Control) Act, 1970.*]

Adhiniyam, 1970].

AN

ACT


to provide for the continuance, for a limited period, of the U. P. Electricity (Temporary Powers of Control) Act, 1947.

IT IS HEREBY enacted in the Twenty-first Year of Republic of India as follows:

Short title.

1. This Act may be called the Uttar Pradesh Electricity (Temporary Powers of Control) (Continuance) Act, 1970.

2. In sub-section (4) of section 1 of the U. P. Electricity (Temporary Powers of Control) Act, 1947, for the figures “1968”, the figures “1973” shall be substituted.

3. The Uttar Pradesh Electricity (Temporary Powers of Control) (Continuance) Act, 1968, is hereby repealed.

Amendment of section 1 of U. P. Act VI of 1947.

Repeal of President’s Act No. 26 of 1968.

(For statement of Objects and Reasons, please see Uttar Pradesh Gazette Extraordinary, dated September 1, 1969).

(Passed in Hindi by the Uttar Pradesh Legislative Council on March 3, 1970 and by the Uttar Pradesh Legislative Assembly on March 11, 1970).

(Received the Assent of the President on April 7, 1970 under Article 201 of the Constitution of India and was published in the Uttar Pradesh Gazette Extraordinary, dated April 8, 1970).

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